OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT SAKET COURTS COMPLEX, NEW DELAIN

## **CORRIGENDUM**

In partial modification to the earlier Order No. Admn.987-1011/Admit Internal/Sector/2025 dated 01.02.2025, the said orders is modified as under:-

SI. No.	Name of the official	From	То
1	Sh. Ashish Sehrawat, JJA, EC: 46633113	the second se	JJA/Asstt. Ahlmad in the Court of Ms. Aditi Rao, Ld. JMFC-07, SED (in forenoon session)
			Asstt. Ahlmad in the Court of Sh. Raghav Sharma, Ld. JMFC-06, SED (in afternoon session)
2	Sh. Rajneesh, JJA, EC: 30119892	JJA/Asstt. Ahlmad in the Court of Sh. Raghav Sharma, Ld. JMFC-06, SED	JJA in the office of Ld. CJM, South East District, SED

1. The aforesaid official at Sl. No. 1 shall perform their duty as per the suitability and mutual convenience of both the Ld. Presiding Officers.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official will be liable for suitable disciplinary action as per rules.

(Rajneesh Kumar Gupta)

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FFB 2025

(Rajneesh Kumar Gupta) Principal District & Sessions Judge South-East District, Saket Courts Complex New Delhi

Dated, New Delhi \_\_\_\_

No. 1013 - 1057 /Admn. 11 /SED/Saket/2025

1. PS to the Ld. Pr. District & Sessions Judge (SED), Saket Courts Complex, New Delhi.

- 2. The Concerned Ld. OICs/Courts of South East District, Saket, New Delhi.
- 3. The Sr. Administrative Officer (Judl.), Admn. II, Tis Hazari Courts, Delhi.
- 4. The Accounts Officer, Accounts Branch, South East, Saket, New Delhi.
- 5. The Concerned Official, South East, Saket Court, New Delhi.
- 6. The PRO, Saket Courts, New Delhi.
- 7/The Website Committee, Tis Hazari, Delhi.
- 8. The R&I Branch, South-East District, Saket Courts, New Delhi for uploading on LAYERS.
- 9. ACR Cell, THC, Delhi
- 10. Concerned Official, LAYERS Seat, Administration Branch, Tis Hazari Courts, Delhi
- 11. Guard File.

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Principal District & Sessions Judge South-East District, Saket Courts Complex

New Delhi